

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014
& 159 OF 2015**
APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015
APPEAL NO. 230 OF 2014
APPEAL NO. 231 OF 2014
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015
APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015
APPEAL NO. 155 OF 2015
APPEAL NO. 156 OF 2015

Dated: 19th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013,
110 OF 2014 & 159 OF 2015**

BSES Yamuna Power Ltd. ...Appellant(s)
Vs. ...Respondent(s)
Delhi Electricity Regulatory Commission

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Datta (Rep.)
Mr. Saurav Gandhi (Rep.)

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013
& 160 OF 2015**

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.

Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. Saurav Gandhi (Rep.)

APPEAL NO. 230 OF 2014

BSES Rajdhani Power Ltd. **...Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 231 OF 2014

BSES Yamuna Power Ltd. **...Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 235 OF 2014 & IA NOS. 161 &
316 OF 2015**

BSES Rajdhani Power Ltd. **...Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Datta (Rep.)

APPEAL NO. 155 OF 2015

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Divyanshu Rai
Mr. Nikhil Nayyar for R-1

APPEAL NO. 156 OF 2015

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad

Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Divyanshu Rai
Mr. Nikhil Nayyar for R-1

ORDER

We have heard learned counsel for the appellant for some time.
List these matters for further hearing on **26.09.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/tpd